## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 2 OF 2017**

Dated: 22<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. M.G. Ramachandran

Mr. Shubham Arya for R.2

## **ORDER**

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 20.06.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 05.07.2017 after serving copy on the other side.

List the matter on <u>16.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt